

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 217
(IB)-794(ND)2018
IA- 1288/2024, CA- 1625/2019, IA- 5625/2020

IN THE MATTER OF:

**M/s. Insynergy Suppy Chain
Solution Pvt. Ltd.**

... Applicant/Petitioner

Versus

M/s. Easytech Global Pvt. Ltd.

... Respondent

Under Section: 9 IBC, 2016

Order delivered on 10.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent : Adv. Gopal Krishan Kalra, Adv. Shivangi Sinha
for Respondent in IA 1288/2024 & CA
1625/2019

For the Liquidator : Adv. Varun Sharma, Adv. Vanshika Gupta

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm., let the matter be listed for hearing on 04.09.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**